

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**OA/20/478/2017**

**Dated: 17/06/2019**

Between

G. Venkatesh,  
S/o. Late G. Ramana,  
Aged about 30 years, Occ: Unemployee,  
R/o.D.No.1-1995 A, Vengama Naidu Colony,  
Pamidi, Ananthapur District.

... Applicant

AND

1. Union of India  
The South Central Railway rep. by its  
General Manager,  
Rail Nilayam, Secunderabad.
2. The Senior Deputy General Manager (Vigilance),  
South Central Railways, 3<sup>rd</sup> Floor,  
Rail Nilayam, Secunderabad.
3. The Divisional Railway Manager,  
South Central Railway,  
Guntakal Division,  
Guntakal, Anantapur District, A.P.
4. The Senior Divisional Personnel Manager,  
South Central Railways,  
Guntakal Division, Guntakal,  
Anantapur District, A.P.
5. G. Appala Konda, S/o. Late G. Ramana,  
Aged about 41 years, Occ: Agriculture,  
R/o. Janakayyapet Village, Gullapadu Post,  
Nakkepalli Mandal, Visakhapatnam District.

... Respondents

Counsel for the Applicant : Mr. T.S.N. Sudhakar  
Counsel for the Respondents : Mr. M. Brahma Reddy,  
SC for Railways  
Mr. V.V.N. Narayana Rao (for R-5)

***CORAM :***

***Hon'ble Mr. B.V. Sudhakar, Admn. Member***

***ORAL ORDER***  
(Per Hon'ble Mr. B.V. Sudhakar, Member (Admn.))

There is no representation on behalf of the applicant. On the earlier occasion also i.e. on 12.6.2019, none represented the applicant and hence, the matter is listed today under the caption -For Dismissal. Despite figuring under dismissal caption, the applicant& counsel did not appear. Therefore, the O.A. is dismissed for non-prosecution. No order as to costs.

***(B.V. SUDHAKAR)***  
***MEMBER (ADMN.)***

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